

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

Item 49

**C.P. (IB)/1330(MB)2022**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **24.01.2023**

NAME OF THE PARTIES : **Bank of Maharashtra**  
**V/s**  
**Mr Aamir Furniturewala Personal**  
**Guarantor to Hanjer Biotech Energies**  
**Pvt Ltd**

*Appearance (via video-conference):*

For the Applicant : Adv Raina Birla  
For the Respondent : None present

Section 95(1) of the IBC, 2016

---

**ORDER**

Court Convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this Matter on Board on **20.03.2023**.

**Sd/-**  
SHYAM BABU GAUTAM  
Member (Technical)

**Sd/-**  
JUSTICE P.N. DESHMUKH  
Member (Judicial)

Jagdish